

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3259  
ANSWERED ON:01.08.2014  
EMPLOYEES IN CENTRAL GOVERNMENT  
Panda Shri Baijayant "Jay"

**Will the Minister of FINANCE be pleased to state:**

- (a) the sanctioned and actual strength of employees in the Central Government, grade-wise;
- (b) whether the Central Government freezes recruitment in certain categories of employment and if so, the details thereof and the reasons therefor; and
- (c) the measures taken or proposed to be taken to bridge the gap between the sanctioned and actual strength of employees?

**Answer**

MINISTER OF STATE (FIN. & CORPORATE AFFAIRS) ( SMT. NIRMALA SITHARAMAN)

(a) As per the information available, the estimated sanctioned and actual strength of Civilian Employees (Group-wise) in the Central Government is as follows:

(As on 1.3.2012)

Group-wise	Number of sanctioned Posts	Number in position
A(G)	100869	87960
B (G)	86840	76724
B (N.G)	144454	113477
C (N.G)	3352380	2806369
Total	3684543	3084530

(b) In view of prevailing economic scenario and in order to promote fiscal discipline, Government of India has issued Economy instructions which, inter-alia, impose a ban on creation of new posts. However, proposals for creation of posts are examined/concurred to in the Ministry on case to case basis if supported by adequate functional justification.

(c) All Ministries/Departments are required to review their vacancies vis-À-vis the work load regularly and take necessary steps for filling up vacancies as per their requirements subject to extant guidelines and rules on the matter.